

[SHRI K R Ganesh]

published in Notification No. G.S.R. 1468 in Gazette of India dated the 25th November, 1972 under section 38 of the Central Excises and Salt Act, 1944, together with an explanatory memorandum [Placed in Library See No LT-3943/72]

(3) A copy of Notification No G S R 462(E) (Hindi and English versions) published in Gazette of India dated the 21st November, 1972, issued under the Central Excise Rules, 1944, together with an explanatory memorandum [Placed in Library See No LT-3944/72].

(4) A copy of Notification No. 10/72 (Hindi and English versions) published in Gazette of India dated the 18th November, 1972, making certain amendments to the Industrial Finance Corporation of India Employees Provident Fund Regulations 1948 under sub-section (8) of section 43 of the Industrial Finance Corporation Act 1948 [Placed in Library See No LT-945/72]

**AIRCRAFT (THIRD FIFTH AND SIXTH AMENDMENT) RULES, 1972**

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI). I beg to lay on the Table.

(1) A copy each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934 —

(i) The Aircraft (Third Amendment) Rules, 1972, published in Notification No G.S.R. 783 in Gazette of India dated the 24th June, 1972, together with an explanatory note

(ii) The Aircraft (Fifth Amendment) Rules, 1972, published in Notification No. G.S.R. 1232 in Gazette of India dated the 30th September, 1972, together with an explanatory note.

(iii) The Aircraft (Sixth Amendment Rules, 1972, published in Notification No. G.S.R. 1233 in Gazette of India dated the 30th September, 1972, together with an explanatory note.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (1) (i) above [Placed in Library See No. LT-3946/72]

**EXPORT OF VACUUM FLASKS (INSPECTION) AMENDMENT RULES, AUDIT REPORT ON ACCOUNTS OF RUBBER BOARD AND ANNUAL REPORT OF RUBBER BOARD**

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A C GEORGE) I beg to lay on the Table—

(1) A copy of the Export of vacuum Flasks (Inspection) Amendment Rules, 1972 (Hindi and English versions) published in Notification No SO 3853 in Gazette of India dated the 18th November 1972, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1967 [Placed in Library See No LT-3919/72].

(2) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Rubber Board for the year 1970-71 along with the statement of Accounts. [Placed in Library. See No. LT-3947/72]

(3) A copy of the Annual Report (Hindi version) on the activities of the Rubber Board for the year 1969-70 [Placed in Library. See No LT-3948/72].

12.28 hrs.

**MESSAGE FROM RAJYA SABHA**

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 177 of the Rules of Procedure and Conduct of Business